

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 1

ITEM No.116 - **IA/404(AHM)2022**
ITEM No.117 - **IA/255(AHM)2022**
ITEM No.118 - **IA/826(AHM)2021**
ITEM No.119 - **IA/781(AHM)2022**
In
CP(IB) 321 of 2020

Proceedings under Section 7 IBC

IN THE MATTER OF:

Bank of Baroda

.....Applicant

V/s

Sintex Prefab & Infra Ltd

.....Respondent

Order delivered on: 16/11/2022

Coram:

Dr. Madan B. Gosavi, Hon'ble Member(J)

Mr. Kaushalendra Kumar Singh, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Monaal Davawala, Ld. Adv., Mr. Jaimin Dave, Ld. Adv. a.w.
Mr. Priyank Dave, Ld. Adv. Mr. Haresh J Trivedi, Ld. Adv., Ms.
Devangi M Tanna, Ld. Adv. , Mr. Siddharth Kaushik, Ld. Adv.

For the RA : Mr. Navin Pahwa, Ld. Sr. Adv. a.w. Ms. Aaksha Sajjani, Ld.
Adv., Mr. Jay Kansara, Ld. Adv.

ORDER

IA/404(AHM)2022

Heard. The order is reserved.

IA/255(AHM)2022, IA/826(AHM)2021 & IA/781(AHM)2022 stand adjourned to
10.01.2023.

-SD-

KAUSHALENDRA KUMAR SINGH
MEMBER (TECHNICAL)

-SD-

DR. MADAN B GOSAVI
MEMBER (JUDICIAL)